Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

R.P. No. 5 of 2011 in
Appeal No. 194 of 2009

Dated: 22nd November, 2011

M/s Guttaseema Wind Energy Co. Private Limited .... Appellant (s)
Versus
Andhra Pradesh Electricity Regulatory Commission & Ors. ...Respondent (s)

ORDER

The Court has not assembled today. At the request of the learned counsel for the parties, post the matter on ***13.12.2011.***

COURT MASTER